

taken was conveyed to the Canadian High Commission in New Delhi as also to the Canadian authorities in Ottawa through the Indian High Commissioner. The Canadian authorities have regretted that this incident should have occurred and have agreed to take suitable measures to prevent the recurrence of such incidents.

(d) Does not arise.

Permission to Sheikhs of Gulf countries for hunting in Rajasthan

1805. SHRI BHUVNESH CHATURVEDI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government have again granted permission to some Sheikhs of the Gulf countries to hunt a wide range of wild-life species including the great Indian Bustard and the Houbara Bustard in Rajasthan; and

(b) if so, what are the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) No, Sir.

(b) Does not arise.

Global negotiations on International Economic Order

1806. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have called upon all the big economic powers of the world for immediate resumption of global negotiations to bring about the much needed new international economic order in the light of the plan enunciated by the French President for bringing about a new world order based on rapid spread of new technologies; and

(b) if so, what is the response of each of the big economic powers to this call?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) The Government of India has been consistently supporting the launching of Global Negotiations notably at the Cancun Summit and New Delhi Consultations. India also lent support to the call given by the French President in his address to the Versailles Summit in regard to Global negotiations and new technologies.

(b) The seven largest industrialised countries of the world have all accepted at their summit meeting in Versailles in June 1982 that the launching of global negotiations is a major political objective. In this context they have found the latest draft resolution of the Group of 77 helpful and agreed that it could serve as a basis for further consultations. They have also expressed the belief that there are good prospects for the early launching and success of global negotiations provided the independence of the Specialised Agencies is preserved.

Expulsion of Indian Ambassadors etc. by foreign countries

1807. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of EXTERNAL AFFAIRS be pleased to state the number of Indian Ambassadors, High Commissioners, Trade Commissioners who have been asked to leave the foreign countries during the last two years?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Heads of Mission are accredited to foreign Govts. with the concurrence of the host country. When such concurrence is no longer available